

(4)

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 02-02-17.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : -  
PETITION NUMBER : ZP 07/16  
NAME OF THE PETITIONER (S) : VINEY KAUSHAL & OTHERS  
NAME OF THE RESPONDENT (S) : WORLD SCHOOLS PVT. LTD. & OTHERS  
UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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1. Vinay Devanay  
98860 86186

Adu for petitioners



2. VIVEK J for ARISTA CHARTERED Adu for Respondent No. 1, 2, 4 & 8  
9901061120



ORDER

counsel for petitioner is present. counsel for R-1, R-2, R-4 and R-8 is present. He requested time to file counter. He is directed to file counter within three weeks and serve a copy on the petitioner who has to file rejoinder within one week thereafter. counsel for petitioner is also directed to serve notice to R-2 and R-6 through their E-mail ID. Posted to 06.03.2017.

Member (J)

Member (T)